

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
NOTIFICATION**

Dated Shillong, the 19th December, 2022

No. LJ(B).12/2016/153 – In exercise of the powers conferred under section 21 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates to be known as the Special Executive Magistrates for regulation/relocation of hawkers in the city of Shillong with immediate effect for a period of 3 months from the date of this notification .-

Sl.	Name of officers & Designation	Jurisdiction	To be placed with District/Sub-Division
1.	Shri Buntly Warjri, SDO, PHE(TC), Executive Engineer, (PHE) Invt. Unit Division, Shillong.	East Khasi Hills District	Deputy Commissioner, East Khasi Hills District, Shillong.
2.	Shri Darwell Majaw, Manager, HRD Cell, Chief Engineer. PHE, Meghalaya, Shillong.		
3.	Shri Lamwaki Laloo, JE(PHE), Executive Engineer(PHE), Sewerage and Drainage Division Shillong..		

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(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No.LJ(B).12/2016/153-A,
Copy to :-

Dated Shillong, the 19thDecember, 2022

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with a request to circulate to all the Officers concerned. This has a reference to your letter No. GEN(I)/Hawkers/90/2022/78, dt. 30.11.2022.
3. The Director of Information and Public Relation, Meghalaya, Shillong.
4. The Personnel & A.R. (A) Department for information.
5. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.

By orders etc...,

Sanna

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.